

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :24-02-2022

Date : 24.02.2022										
S L N O	C.A .No	Date of Appli cation	Case No.	Name of the Applicant	C.C Typ e	Judg e / Cour t Name	C.C Applied For	Other Document	Dea lin g Sec tio n	Se at
1	8434 /202 2	24.02 .2022	CMAP L- 597/ 2017	M/S. D.K.MOHAPA TRA,,A.K.K AR ,S. PALATASING H	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02- 22			(S ea t No -)
2	8435 /202 2	24.02 .2022	WP (C)- 3511 /201 5	P.K.LENKA	C.O .	COUR T NO. 16	Order Dtd. 2022-02- 23			(S ea t No -)
3	8436 /202 2	24.02 .2022	WP (C)- 4071 /202 2	BALARAM SINGH	C.O .	COUR T NO. 16	Order Dtd. 2022-02- 23	WRIT BRAN CH-6		(S ea t No - 24)
4	8437 /202 2	24.02 .2022	WP (C)- 1778 2/20 14	M.K.SWAIN	C.O .	COUR T NO. 16	Order Dtd. 2022-02- 23			(S ea t No - 24)
5	8438 /202 2	24.02 .2022	WP (C)- 1098 6/20 14	R.K.OJHA	C.O .	COUR T NO. 16	Order Dtd. 2022-02- 23			(S ea t No - 24)
6	8439 /202	24.02 .2022	WP (C)-	S.BISWAL	C.O .	COUR T	Order Dtd.			(S ea

	2		1577 /201 7			NO. 16	2022-02- 23			t No - 24)
7	8440 /202 2	24.02 .2022	WPC (OAC) - 2909 /201 6	B.P.MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 22			(S ea t No - 24)
8	8441 /202 2	24.02 .2022	WPC (OAC) - 2908 /201 6	B.P.MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 22			(S ea t No - 24)
9	8442 /202 2	24.02 .2022	WPC (OAC) - 624/ 2013	R.K.BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 23			(S ea t No - 24)
10	8443 /202 2	24.02 .2022	WP (C))- 3621 6/20 21	M. NAYAK	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 22			(S ea t No - 24)
11	8444 /202 2	24.02 .2022	WPC (OAC) - 625/ 2013	R.K.BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 23			(S ea t No - 24)
12	8445 /202 2	24.02 .2022	WP (C))- 4657 /202 2	B. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 16			(S ea t No - 24)
13	8446 /202 2	24.02 .2022	WP (C))- 4950 /202 2	B. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 23			(S ea t No - 24)

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14	8447/2022	24.02.2022	WP (C) - 4516/2022	R.N. PATTNAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-23		(Seat No - 24)
15	8448/2022	24.02.2022	WPC (OAC) - 458/2013	R.K. DEHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-23		(Seat No - 24)
16	8449/2022	24.02.2022	WP (C) - 1701/2022	S.K. PAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-23		(Seat No - 24)
17	8451/2022	24.02.2022	WP (C) - 5140/2022	M.R. ROUSTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-23		(Seat No - 24)
18	8452/2022	24.02.2022	WPC (OAC) - 829/2013	M.D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-23		(Seat No - 24)
19	8453/2022	24.02.2022	WP (C) - 5142/2022	M.R. ROUSTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-23		(Seat No - 24)
20	8454/2022	24.02.2022	CONT C- 1434/2022	L.D. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-23		(Seat No - 24)
21	8455/2022	24.02.2022	CONT C- 1424	MR. KRUSHNA CHANDRA	C.O.	COURT NO.	Order Dtd. 2022-02-		(Seat

			/202 2	RATH		3 OLD	23			No - 24)
2 2	8456 /202 2	24.02 .2022	WP (C)- 5143 /202 2	M.R.ROUTRA Y	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 23			(S ea t No - 24)
2 3	8457 /202 2	24.02 .2022	CONT C- 1439 /202 2	T.BAG	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 23			(S ea t No - 24)
2 4	8458 /202 2	24.02 .2022	WP (C)- 4963 /202 2	B.MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 23			(S ea t No - 24)
2 5	8459 /202 2	24.02 .2022	CONT C- 1427 /202 2	M.R.ROUTRA Y	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 23			(S ea t No - 24)
2 6	8460 /202 2	24.02 .2022	WP (C)- 4445 /202 2	A.K.MOHANT Y	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 23			(S ea t No - 24)
2 7	8461 /202 2	24.02 .2022	CONT C- 1426 /202 2	M.R.ROUTRA Y	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 23			(S ea t No - 24)
2 8	8462 /202 2	24.02 .2022	WP (C)- 4443 /202 2	SAROJ KU.PARIDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 23			(S ea t No - 24)

29	8463 /202 2	24.02 .2022	CONT C- 1425 /202 2	M.R. ROUTRAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 23			(S ea t No - 24)
30	8464 /202 2	24.02 .2022	WP (C) - 5131 /202 2	PRAKASH CH.DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 23			(S ea t No - 24)
31	8465 /202 2	24.02 .2022	WP (C) - 1704 /202 2	SAPAN KUMAR PAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 23			(S ea t No - 24)
32	8466 /202 2	24.02 .2022	WP (C) - 1732 /202 2	SAPAN KUMAR PAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 23			(S ea t No - 24)
33	8467 /202 2	24.02 .2022	WP (C) - 4891 /202 2	PRATAP KU.BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 23			(S ea t No - 24)
34	8468 /202 2	24.02 .2022	WP (C) - 5010 /202 2	S.BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 23			(S ea t No - 24)
35	8469 /202 2	24.02 .2022	WPC (OAC) - 65/2 013	M.R.ROUTRAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 23			(S ea t No - 24)
36	8470 /202 2	24.02 .2022	WP (C) - 5271 /202	S.K.PARIDA	C.O .	COUR T NO. 3	Order Dtd. 2022-02- 23		WRIT BRAN CH-2	(S ea t No

			2			OLD				- 34)
3 7	8471 /202 2	24.02 .2022	WP (C))- 3188 /202 2	ASHOK KU. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 23			(S ea t No - 34)
3 8	8472 /202 2	24.02 .2022	WP (C))- 5120 /202 2	B.K.PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 23			(S ea t No - 34)
3 9	8473 /202 2	24.02 .2022	WP (C))- 4513 /202 2	RASHMI NARAYAN PATNAIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 23			(S ea t No - 34)
4 0	8474 /202 2	24.02 .2022	WP (C))- 4514 /202 2	RASHMI NARAYAN PATNAIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 23			(S ea t No - 34)
4 1	8475 /202 2	24.02 .2022	WP (C))- 4515 /202 2	RASHMI NARAYAN PATNAIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 23			(S ea t No - 34)
4 2	8476 /202 2	24.02 .2022	WPC (OAC) - 452/ 2013	S.P. DHAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 23			(S ea t No - 34)
4 3	8477 /202 2	24.02 .2022	WPC (OAC) - 801/ 2013	BISWAJEET DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 23			(S ea t No - 34)
4	8478	24.02	WP (C)	A. PARIDA	GEN		Order			(S

4	/2022	.2022)- 1248 3/20 16		ER L		Dtd. 2021-08- 23			ea t No - 34)
45	8479 /2022	24.02 .2022	ABLA PL- 2680 /202 0	RAHUL SETHI	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 23			(S ea t No - 34)
46	8480 /2022	24.02 .2022	ABLA PL- 2650 /202 0	RAHUL SETHI	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 23			(S ea t No - 34)
47	8481 /2022	24.02 .2022	ABLA PL- 2580 /202 0	NANTU DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 23			(S ea t No - 34)
48	8482 /2022	24.02 .2022	ABLA PL- 2692 /202 0	P.K.MOHANT Y	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 23			(S ea t No - 34)
49	8483 /2022	24.02 .2022	ABLA PL- 2704 /202 0	BHARAT BEHERA	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 23			(S ea t No - 34)
50	8484 /2022	24.02 .2022	ABLA PL- 2703 /202 0	GYANA RANJAN PATRA	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 23			(S ea t No - 34)
51	8485 /2022	24.02 .2022	ABLA PL- 2691 /202 0	PRASANTA KUMAR ROUTRAY	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 23			(S ea t No - 34)

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52	8486 /2022	24.02 .2022	ABLA PL- 2687 /2020	H.K.DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 23			(S ea t No - 34)
53	8487 /2022	24.02 .2022	ABLA PL- 2685 /2020	J.J.PARIDA	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 23			(S ea t No - 34)
54	8488 /2022	24.02 .2022	ABLA PL- 2700 /2020	UJJWALA PRADEEP BAG	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 23			(S ea t No - 34)
55	8489 /2022	24.02 .2022	ABLA PL- 2698 /2020	BHARAT BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 23			(S ea t No - 34)
56	8490 /2022	24.02 .2022	ABLA PL- 2695 /2020	GYANENDRA CHANDRA SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 23			(S ea t No - 34)
57	8491 /2022	24.02 .2022	ABLA PL- 2678 /2020	B.N.SAHU	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 23			(S ea t No - 34)
58	8492 /2022	24.02 .2022	ABLA PL- 2673 /2020	H.K.DASH	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 23			(S ea t No - 34)
59	8493 /2022	24.02 .2022	ABLA PL-	R.K.BARIK	C.O .	COUR T	Order Dtd.			(S ea

	2		2668 /202 0			NO. 1	2022-02- 23			t No - 34)
6 0	8494 /202 2	24.02 .2022	ABLA PL- 2649 /202 0	S.BISWAL	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 23			(S ea t No - 34)
6 1	8495 /202 2	24.02 .2022	ABLA PL- 2635 /202 0	P.K.JENA	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 23			(S ea t No - 34)
6 2	8496 /202 2	24.02 .2022	WP (C)- 8579 /200 6	P.CH. DAS	C.O .	COUR T NO. 21	Order Dtd. 2022-02- 22			(S ea t No - 34)
6 3	8497 /202 2	24.02 .2022	WP (C)- 1933 7/20 14	S.K.MISHRA	C.O .	COUR T NO. 21	Order Dtd. 2022-02- 22			(S ea t No - 34)
6 4	8498 /202 2	24.02 .2022	WP (C)- 1933 7/20 14	R.K.MOHABH OI	C.O .	COUR T NO. 21	Order Dtd. 2022-02- 22			(S ea t No - 34)
6 5	8499 /202 2	24.02 .2022	WP (C)- 3082 /200 5	SUMANTA DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02- 21			(S ea t No - 34)
6 6	8500 /202 2	24.02 .2022	WP (C)- 7335 /202 0	S.K.SAHU	GEN ERA L		Order Dtd. 2022-02- 22			(S ea t No - 34)

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67	8501/2022	24.02.2022	WP (C)- 6486/2010	J.D.MUDULI	C.O.	COURT NO. 9	Order Dtd. 2022-02-22			(Seat No- 34)
68	8502/2022	24.02.2022	OJC- 412/1976	R K SAHU	GEN ERA L		Order Dtd. 1981-12-22			(Seat No- 34)
69	8503/2022	24.02.2022	BLAP L- 1016 0/20 21	JAGANNATH KAMILA	C.O.	COURT NO. 25	Order Dtd. 2022-02-23			(Seat No- 34)
70	8504/2022	24.02.2022	WP (C)- 6486/2010	J. PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2022-02-22			(Seat No- 34)
71	8505/2022	24.02.2022	WP (C)- 1145 7/20 10	J. D. MUDULI	C.O.	COURT NO. 9	Order Dtd. 2022-02-22			(Seat No- 34)
72	8506/2022	24.02.2022	WP (C)- 1408 4/20 08	B. K. MOHARANA	C.O.	COURT NO. 9	Order Dtd. 2022-02-22	WRIT BRAN CH-7		(Seat No- 5)
73	8507/2022	24.02.2022	WP (C)- 2233 0/20 10	R.K.MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2022-02-22			(Seat No- 5)
74	8508/2022	24.02.2022	WP (C)- 8391 /200 8	B.K.PATI	C.O.	COURT NO. 9	Order Dtd. 2022-02-22			(Seat No- 8)

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75	8509/2022	24.02.2022	WP(C)-2727/2022	P.K.LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-22			(Seat No-5)
76	8510/2022	24.02.2022	WP(C)-3514/2022	M. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2022-02-22			(Seat No-5)
77	8511/2022	24.02.2022	WP(C)-14570/2019	P. K. BARIK	GENERAL		Order Dtd. 2020-01-09			(Seat No-5)
78	8512/2022	24.02.2022	WP(C)-3514/2022	M.NAYAK	C.O.	COURT NO. 3	Order Dtd. 2022-02-22			(Seat No-5)
79	8513/2022	24.02.2022	BLAPL-421/2022	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-23			(Seat No-5)
80	8514/2022	24.02.2022	RPFA M-232/2016	MADAN DAS	C.O.	COURT NO. 24	Order Dtd. 2022-02-23	FIRST APPEAL		(Seat No-1)
81	8515/2022	24.02.2022	WP(C)-2687/2020	TRILOCHAN BAG	C.O.	COURT NO. 19	Order Dtd. 2022-02-22			(Seat No-1)
82	8516/2022	24.02.2022	WP(C)-3399/2022	M.R. ROUTRAY	C.O.	COURT NO. 3	Order Dtd. 2022-02-22	WRIT BRANCH (DIVISION BENCH)		(Seat No-109)
8	8517	24.02	WP(C)	R. K.	C.O.	CHIEF	Order			(S

3	/202 2	.2022) - 6299 /201 5	MOHAPATRA	.	F JUST ICE' S COUR T	Dtd. 2022-02- 22		BRAN CH (DIV ISIO N BENC H)	ea t No - 11 6)
8 4	8518 /202 2	24.02 .2022	WP (C) - 4526 /202 2	J.P.KAR	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 22			(S ea t No - 11 6)
8 5	8519 /202 2	24.02 .2022	BLAP L- 1133 5/20 21	SAMIR BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02- 23			(S ea t No - 11 6)
8 6	8520 /202 2	24.02 .2022	WP (C) - 2324 /201 0	B. N. SHADANGI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02- 17			(S ea t No - 11 6)
8 7	8521 /202 2	24.02 .2022	WP (C) - 4526 /202 2	P.K.LENKA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 22			(S ea t No - 11 6)
8 8	8522 /202 2	24.02 .2022	WP (C) - 5132 /202 2	B. K. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02- 22		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 7)
8 9	8523 /202 2	24.02 .2022	BLAP L- 1165 2/20 21	PRASANNA KU. SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2022-02- 23			(S ea t No - 10 7)
9 0	8524 /202 2	24.02 .2022	WP (C) - 4938	B.R. SENAPATI	C.O .	COUR T NO.	Order Dtd. 2022-02-		WRIT BRAN CH	(S ea t

			/202 2			3	22		(DIV ISIO N BENC H)	No - 10 5)
9 1	8525 /202 2	24.02 .2022	BLAP L- 1038 8/20 21	B.N. SAHU	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 23			(S ea t No - 10 5)
9 2	8526 /202 2	24.02 .2022	WP (C) - 3516 8/20 21	A.R.MISHRA	C.O .	COUR T NO. 3	Order Dtd. 2022-02- 21			(S ea t No - 10 5)
9 3	8527 /202 2	24.02 .2022	WP (C) - 2746 /201 6	BHARAT BEHERA	C.O .	COUR T NO. 17	Order Dtd. 2022-02- 22	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 3)	
9 4	8528 /202 2	24.02 .2022	BLAP L- 1282 /202 2	P.K.DASH	C.O .	COUR T NO. 11	Order Dtd. 2022-02- 23		(S ea t No - 10 3)	
9 5	8529 /202 2	24.02 .2022	ITA- 119/ 2013	B. K. DAS	C.O .	COUR T NO. 11	Order Dtd. 2022-02- 21		(S ea t No - 10 3)	
9 6	8530 /202 2	24.02 .2022	WP (C) - 3516 8/20 21	M.JATI	C.O .	COUR T NO. 3	Order Dtd. 2022-02- 21		(S ea t No - 10 3)	
9 7	8531 /202 2	24.02 .2022	ABLA PL- 2601 /202 0	RAHUL SETHI	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 23		(S ea t No - 10 3)	

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98	8532/2022	24.02.2022	BLAP L-1257/2022	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-02-23		(Seat No - 103)
99	8533/2022	24.02.2022	ABLA PL-2601/2020	SAILENDRA BISWAL	C.O.	COURT NO. 1	Order Dtd. 2022-02-23		(Seat No - 103)
100	8534/2022	24.02.2022	WP(C)-32321/2021	P.K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-21	WRIT BRANCH (DIVISION BENCH)	(Seat No - 120)
101	8535/2022	24.02.2022	BLAP L-1283/2022	M.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-02-23		(Seat No - 120)
102	8536/2022	24.02.2022	WP(C)-41012/2021	B.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-23		(Seat No - 120)
103	8537/2022	24.02.2022	BLAP L-1223/2022	B.R. SETH	C.O.	COURT NO. 11	Order Dtd. 2022-02-22		(Seat No - 120)
104	8538/2022	24.02.2022	WP(C)-2977/2005	J.C.BARAL	C.O.	COURT NO. 3	Order Dtd. 2022-02-22		(Seat No - 120)
1	8539	24.02	ABLA	P.K. LENKA	C.O.	COUR	Order		(S

05	/2022	.2022	PL-2596/2020		.	T NO. 1	Dtd. 2022-02-23			eat No - 12 0)
106	8540/2022	24.02.2022	BLAP L- 1288/2022	P.K.MISHRA	C.O.	COUR T NO. 11	Order Dtd. 2022-02-23			(S ea t No - 12 0)
107	8541/2022	24.02.2022	WP (C))- 2977/2005	R.CH.ROUT	C.O.	COUR T NO. 3	Order Dtd. 2022-02-22			(S ea t No - 12 0)
108	8542/2022	24.02.2022	CRLM A- 12/2022	DEBASHIS MITRA	C.O.	COUR T NO. 11	Order Dtd. 2022-02-23			(S ea t No - 12 0)
109	8543/2022	24.02.2022	BLAP L- 1273/2022	R.C. MAHARANA	C.O.	COUR T NO. 11	Order Dtd. 2022-02-23			(S ea t No - 12 0)
110	8544/2022	24.02.2022	RPFA M- 157/2019	M/S.H.N.MO HAPATRA	C.O.	COUR T NO. 1	Order Dtd. 2022-02-22			(S ea t No - 12 0)
111	8545/2022	24.02.2022	BLAP L- 1277/2022	R.C. MAHARANA	C.O.	COUR T NO. 11	Order Dtd. 2022-02-23			(S ea t No - 12 0)
112	8546/2022	24.02.2022	ABLA PL- 2411/2020	MANORANJAN SAHOO	C.O.	COUR T NO. 2 OLD	Order Dtd. 2022-02-22			(S ea t No - 12 0)

									120)
113	8547 /2022	24.02 .2022	BLAP L- 1150 9/20 21	RAMESH CHANDRA MAHARANA	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 23		(S ea t No - 12 0)
114	8548 /2022	24.02 .2022	ABLA PL- 2493 /202 0	GAGAN ROUT	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 22		(S ea t No - 12 0)
115	8549 /2022	24.02 .2022	BLAP L- 1117 6/20 21	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 23		(S ea t No - 12 0)
116	8550 /2022	24.02 .2022	BLAP L- 1254 /202 2	K.K.RATH	C.O .	COUR T NO. 11	Order Dtd. 2022-02- 23		(S ea t No - 12 0)
117	8551 /2022	24.02 .2022	ABLA PL- 2431 /202 0	BALARAM SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 22		(S ea t No - 12 0)
118	8552 /2022	24.02 .2022	ABLA PL- 2509 /202 0	R. R. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 23		(S ea t No - 12 0)
119	8553 /2022	24.02 .2022	BLAP L- 698/ 2022	R. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02- 23		(S ea t No - 12 0)
120	8554 /2022	24.02 .2022	ABLA PL-	R. R. NAYAK	C.O .	COUR T	Order Dtd.		(S ea

0	2		2510 /202 0			NO. 1	2022-02- 23			t No - 12 0)
1 2 1	8555 /202 2	24.02 .2022	BLAP L- 583/ 2022	R.R.NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2022-02- 23			(S ea t No - 12 0)
1 2 2	8556 /202 2	24.02 .2022	ABLA PL- 2514 /202 0	LINGARAJ MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 23			(S ea t No - 12 0)
1 2 3	8557 /202 2	24.02 .2022	ABLA PL- 2517 /202 0	P. K. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 23			(S ea t No - 12 0)
1 2 4	8558 /202 2	24.02 .2022	ABLA PL- 2522 /202 0	S.K.BHANJA DEO	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 23			(S ea t No - 12 0)
1 2 5	8559 /202 2	24.02 .2022	BLAP L- 284/ 2022	B.N.PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02- 23		CRIM INAL MISC -3	(S ea t No - 18)
1 2 6	8560 /202 2	24.02 .2022	BLAP L- 741/ 2022	A.K.MISHRA	C.O .	COUR T NO. 23	Order Dtd. 2022-02- 23			(S ea t No - 18)
1 2 7	8561 /202 2	24.02 .2022	ABLA PL- 2524 /202 0	M/S.S.K.BH ANJADEO	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 23			(S ea t No - 18

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1 2 8	8562 /202 2	24.02 .2022	ABLA PL- 2541 /202 0	BHABAGRAHI DAS	C.O .	COUR T NO. 8	Order Dtd. 2022-02- 23		(S ea t No - 18)
1 2 9	8563 /202 2	24.02 .2022	BLAP L- 222/ 2022	B.K.DALAI	C.O .	COUR T NO. 23	Order Dtd. 2022-02- 23		(S ea t No - 18)
1 3 0	8564 /202 2	24.02 .2022	BLAP L- 1023 /202 2	NIRANJAN HARICHANDA N	C.O .	COUR T NO. 11	Order Dtd. 2022-02- 23		(S ea t No - 18)
1 3 1	8565 /202 2	24.02 .2022	ABLA PL- 2555 /202 0	UJJWALA PRADEEP BAG	C.O .	COUR T NO. 2	Order Dtd. 2022-02- 23		(S ea t No - 18)
1 3 2	8566 /202 2	24.02 .2022	BLAP L- 222/ 2022	T.K.DAS	C.O .	COUR T NO. 23	Order Dtd. 2022-02- 23		(S ea t No - 18)
1 3 3	8567 /202 2	24.02 .2022	ABLA PL- 2566 /202 0	P. K. MISHRA	C.O .	COUR T NO. 2	Order Dtd. 2022-02- 23		(S ea t No - 18)
1 3 4	8568 /202 2	24.02 .2022	BLAP L- 1171 /202 2	R.K.MAHABH OI	C.O .	COUR T NO. 11	Order Dtd. 2022-02- 23		(S ea t No - 18)
1 3 5	8569 /202 2	24.02 .2022	ABLA PL- 2370	T. R. DAS	C.O .	COUR T NO.	Order Dtd. 2022-02-		(S ea t

			/2020			1	22			No-18)
136	8570/2022	24.02.2022	BLAP L-10579/2021	ACHYUTANAN DA PATTANAIAK	C.O.	COURT NO. 11	Order Dtd. 2022-02-23			(Seat No-18)
137	8571/2022	24.02.2022	ABLA PL-1082/2020	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-10			(Seat No-18)
138	8572/2022	24.02.2022	BLAP L-145/2022	B.G.DAS	C.O.	COURT NO. 25	Order Dtd. 2022-02-23			(Seat No-18)
139	8573/2022	24.02.2022	BLAP L-11571/2021	GANESH SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-02-23			(Seat No-18)
140	8574/2022	24.02.2022	ABLA PL-13861/2019	NIRANJAN SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-02-23			(Seat No-18)
141	8575/2022	24.02.2022	BLAP L-1275/2022	SARAT DASH	C.O.	COURT NO. 11	Order Dtd. 2022-02-23			(Seat No-18)
142	8576/2022	24.02.2022	ABLA PL-11961/2019	NIRANJAN SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-02-23			(Seat No-18)

143	8577 /2022	24.02 .2022	BLAP L- 1264 /2022	J.R. NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2022-02- 23		(S ea t No - 18)
144	8578 /2022	24.02 .2022	ABLA PL- 1011 0/20 19	SAILENDRA BISWAL	C.O .	COUR T NO. 25	Order Dtd. 2021-08- 12		(S ea t No - 18)
145	8579 /2022	24.02 .2022	WP (C) - 5113 /2022	BIJAYA KUMAR BEHERA 1	C.O .	COUR T NO. 24	Order Dtd. 2022-02- 23		(S ea t No - 18)
146	8580 /2022	24.02 .2022	BLAP L- 8639 /2021	SANJIB KUMAR BHANJADEO	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 23		(S ea t No - 18)
147	8581 /2022	24.02 .2022	BLAP L- 9389 /2021	ACHYUTANAN DA PATTANAİK	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 23		(S ea t No - 18)
148	8582 /2022	24.02 .2022	WP (C) - 1706 8/20 09	M.R.BARIK	C.O .	COUR T NO. 16	Order Dtd. 2022-02- 22		(S ea t No - 18)
149	8583 /2022	24.02 .2022	BLAP L- 9462 /2021	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 23		(S ea t No - 18)
150	8584 /2022	24.02 .2022	BLAP L- 260/ 2022	SULOCHANA PATRO	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 23	CRIM INAL MISC -3	(S ea t No

										-18)
151	8585/2022	24.02.2022	WP (C)-16478/2006	B.K.PATI	C.O.	COURT NO. 25	Order Dtd. 2022-02-22			(Seat No - 18)
152	8586/2022	24.02.2022	WP (C)-5732/2009	P. K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2022-02-22			(Seat No - 18)
153	8587/2022	24.02.2022	OJC-4096/1996	D. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2022-02-22			(Seat No - 18)
154	8588/2022	24.02.2022	WP (C)-16206/2006	B.K.PATI	C.O.	COURT NO. 3	Order Dtd. 2022-02-22			(Seat No - 18)
155	8589/2022	24.02.2022	WP (C)-5197/2005	P. C. DAS	C.O.	COURT NO. 3	Order Dtd. 2022-02-22			(Seat No - 18)
156	8590/2022	24.02.2022	WP (C)-5197/2005	R. K. MOHAPATRA	C.O.	COURT NO. 3	Order Dtd. 2022-02-22			(Seat No - 18)
157	8591/2022	24.02.2022	WP (C)-19072/2019	M/S.ASHOK KU. SARANGI	C.O.	COURT NO. 8	Order Dtd. 2022-02-22			(Seat No - 18)
1	8592	24.02	WP (C)	GYANENDRA	C.O.	COUR	Order			(S

58	/2022	.2022) - 5153 /2022	CHANDRA SWAIN	.	T NO. 3 OLD	Dtd. 2022-02-22			eat No - 18)
159	8593 /2022	24.02 .2022	WP (C) - 1907 2/2019	P. SARNGI	C.O .	COUR T NO. 8	Order Dtd. 2022-02-22			(S eat No - 18)
160	8594 /2022	24.02 .2022	WP (C) - 7374 /2020	PRASANT KUMAR JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-22			(S eat No - 18)
161	8595 /2022	24.02 .2022	WP (C) - 2240 4/2012	S. C. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-23			(S eat No - 18)
162	8596 /2022	24.02 .2022	WP (C) - 4885 /2022	DIPTI DHALL	C.O .	COUR T NO. 24	Order Dtd. 2022-02-23			(S eat No - 18)
163	8597 /2022	24.02 .2022	WP (C) - 7873 /2012	SANJAY KUMAR SAHU	C.O .	COUR T NO. 24	Order Dtd. 2022-02-23			(S eat No - 18)
164	8598 /2022	24.02 .2022	WP (C) - 2008 7/2016	P.K.LENKA	C.O .	COUR T NO. 1	Order Dtd. 2022-02-22		WRIT BRANCH-5	(S eat No - 23)
165	8599 /2022	24.02 .2022	WP (C) - 1851 0/2019	M/S.CHANDR AKANTA NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-21			(S eat No -

										23)
166	8600/2022	24.02.2022	WP (C)- 4600/2022	N.ROUT	C.O.	COURT NO. 24	Order Dtd. 2022-02-22			(Seat No - 23)
167	8601/2022	24.02.2022	WP (C)- 1850/2019	M/S.CHANDR AKANTA NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-21			(Seat No - 23)
168	8602/2022	24.02.2022	WP (C)- 1850/2019	M/S.CHANDR AKANTA NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-21			(Seat No - 23)
169	8603/2022	24.02.2022	WP (C)- 4600/2022	S.K.DAS	C.O.	COURT NO. 24	Order Dtd. 2022-02-22			(Seat No - 23)
170	8604/2022	24.02.2022	FAO- 505/2019	PRASANJIT BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-02-21			(Seat No - 23)
171	8605/2022	24.02.2022	WP (C)- 3981/2021	P.BASTIA	C.O.	COURT NO. 24	Order Dtd. 2022-02-21			(Seat No - 23)
172	8606/2022	24.02.2022	WPC (OAPC)- 80/2018	PRAKASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-16	OA Branch		(Seat No - 1)
173	8607/2022	24.02.2022	WP (C)- 3981	S.K.DASH	C.O.	COURT NO.	Order Dtd. 2022-02-			(Seat

			6/20 21			24	21			No - 1)
1 7 4	8608 /202 2	24.02 .2022	CONT C- 1428 /202 2	P. K. BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 23			(S ea t No - 1)
1 7 5	8609 /202 2	24.02 .2022	WP (C) - 4882 /202 2	L. D. SAHU	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 23			(S ea t No - 1)
1 7 6	8610 /202 2	24.02 .2022	WP (C) - 3270 /202 2	G.ROUT	C.O .	COUR T NO. 22	Order Dtd. 2022-02- 22			(S ea t No - 1)
1 7 7	8611 /202 2	24.02 .2022	WP (C) - 1798 /202 2	P. K. JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 23			(S ea t No - 1)
1 7 8	8612 /202 2	24.02 .2022	WP (C) - 3270 /202 2	G.S.MUDULI	C.O .	COUR T NO. 22	Order Dtd. 2022-02- 22			(S ea t No - 1)
1 7 9	8613 /202 2	24.02 .2022	WP (C) - 624/ 2018	K. C. PANDA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02- 23			(S ea t No - 1)
1 8 0	8614 /202 2	24.02 .2022	WP (C) - 7602 /201 6	PITAMBER BEHERA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02- 23			(S ea t No - 1)
1 8 1	8615 /202 2	24.02 .2022	WP (C) - 4456 /202 2	S.C. DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-03- 22	WRIT BRAN CH (DIV ISIO N	(S ea t No - 12	

									BENC H)	1)
1 8 2	8616 /202 2	24.02 .2022	WP (C) - 3270 /202 2	P.K.MOHANT Y	C.O .	COUR T NO. 22	Order Dtd. 2022-02- 22			(S ea t No - 12 1)
1 8 3	8617 /202 2	24.02 .2022	WP (C) - 2027 2/20 21	P. C. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02- 22			(S ea t No - 12 1)
1 8 4	8618 /202 2	24.02 .2022	WP (C) - 1650 /202 2	G.C.JENA	C.O .	COUR T NO. 17	Order Dtd. 2022-02- 23			(S ea t No - 12 1)
1 8 5	8619 /202 2	24.02 .2022	WP (C) - 1475 3/20 09	B.MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2014-01- 22			(S ea t No - 12 1)
1 8 6	8620 /202 2	24.02 .2022	WP (C) - 1875 8/20 09	M/S.BISWAJ IT MOHANTY-1	C.O .	COUR T NO. 17	Order Dtd. 2022-02- 22			(S ea t No - 12 1)
1 8 7	8621 /202 2	24.02 .2022	WP (C) - 4866 /202 2	LAXMAN BHOI	C.O .	COUR T NO. 17	Order Dtd. 2022-02- 23			(S ea t No - 12 1)
1 8 8	8622 /202 2	24.02 .2022	WP (C) - 4863 /202 2	LAXMAN BHOI	C.O .	COUR T NO. 17	Order Dtd. 2022-02- 23			(S ea t No - 12 1)
1 8	8623 /202	24.02 .2022	WP (C) -	R.K.BARIK	C.O .	COUR T	Order Dtd.		WRIT BRAN	(S ea

9	2		4457 /202 2			NO. 1	2022-02- 22		CH (DIV ISIO N BENC H)	t No - 12 1)
1 9 0	8624 /202 2	24.02 .2022	WP (C)- 3335 2/20 21	K.C. SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2022-02- 23			(S ea t No - 12 1)
1 9 1	8625 /202 2	24.02 .2022	WP (C)- 4457 /202 2	R.K.BARIK	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 22		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 12 1)
1 9 2	8626 /202 2	24.02 .2022	WP (C)- 1321 5/20 21	A.K.NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 23			(S ea t No - 12 1)
1 9 3	8627 /202 2	24.02 .2022	CRLR EV- 13/2 022	H.K.PATRA	C.O .	COUR T NO. 6	Order Dtd. 2022-02- 22		CRIM INAL REVI SION	(S ea t No - 4)
1 9 4	8628 /202 2	24.02 .2022	WP (C)- 7924 /202 1	A.PATTANAI K	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02- 23			(S ea t No - 4)
1 9 5	8629 /202 2	24.02 .2022	CRLM P- 133/ 2022	SUVENDU BARIK	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 23			(S ea t No - 4)
1 9 6	8630 /202 2	24.02 .2022	WP (C)- 3906 /201 0	AMIYA KUMAR SWAIN	GEN ERA L		Order Dtd. 2011-01- 21		WRIT BRAN CH-8	(S ea t No - 41)

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197	8631/2022	24.02.2022	CRLM P-131/2022	R.K. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-02-22			(Seat No - 41)
198	8632/2022	24.02.2022	CRLM P-200/2022	R.K.ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2022-02-23	WRIT BRANCH-6		(Seat No - 26)
199	8633/2022	24.02.2022	CRLM P-244/2022	S.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-02-23			(Seat No - 26)
200	8634/2022	24.02.2022	WP (C)-7715/2009	AMIYA KUMAR SWAIN	GENERAL		Order Dtd. 2011-01-19	WRIT BRANCH-1		(Seat No - 4)
201	8635/2022	24.02.2022	CRLM P-265/2022	P.K.LENKA	C.O.	COURT NO. 17	Order Dtd. 2022-02-23			(Seat No - 4)
202	8636/2022	24.02.2022	WP (C)-18293/2008	AMIYA KUMAR SWAIN	GENERAL		Order Dtd. 2021-11-11	WRIT BRANCH-6		(Seat No - 36)
203	8637/2022	24.02.2022	CRLM P-315/2022	B.TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2022-02-23			(Seat No - 36)
204	8638/2022	24.02.2022	CRLM P-251/2022	R.K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2022-02-23			(Seat No -)

										36)
205	8639/2022	24.02.2022	CRLM P-250/2022	R.K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2022-02-23			(Seat No - 36)
206	8640/2022	24.02.2022	CRLM P-249/2022	R.K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2022-02-23			(Seat No - 36)
207	8641/2022	24.02.2022	CRLM P-248/2022	R.K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2022-02-23			(Seat No - 36)
208	8642/2022	24.02.2022	CRLM P-247/2022	R.K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2022-02-23			(Seat No - 36)
209	8643/2022	24.02.2022	CRLM P-246/2022	R.K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2022-02-23			(Seat No - 36)
210	8644/2022	24.02.2022	CRLM P-243/2022	R.K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2022-02-23			(Seat No - 36)
211	8645/2022	24.02.2022	WP(C)-1737/2022	C.K.ROUT	C.O.	COURT NO. 22	Order Dtd. 2022-02-23			(Seat No - 36)
211	8646/2022	24.02.2022	WP(C)-	C.K.ROUT	C.O.	COURT	Order Dtd.			(Seat

2	2		1738 /202 2			NO. 22	2022-02- 23			t No - 36)
2 1 3	8647 /202 2	24.02 .2022	WP (C)- 1740 /202 2	C.K.ROUT	C.O .	COUR T NO. 22	Order Dtd. 2022-02- 23			(S ea t No - 36)
2 1 4	8648 /202 2	24.02 .2022	CMP- 1579 /201 7	N.K.ROUT	C.O .	COUR T NO. 22	Order Dtd. 2022-02- 22			(S ea t No - 36)
2 1 5	8649 /202 2	24.02 .2022	ABLA PL- 2237 /202 0	R.R.DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 18			(S ea t No - 36)
2 1 6	8650 /202 2	24.02 .2022	ABLA PL- 2659 /202 0	BISWARANJA N DALAI	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 23			(S ea t No - 36)
2 1 7	8651 /202 2	24.02 .2022	ABLA PL- 2658 /202 0	BISWARANJA N DALAI	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 23			(S ea t No - 36)
2 1 8	8652 /202 2	24.02 .2022	ABLA PL- 2655 /202 0	K.P.MOHANT Y, S.P.SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 23			(S ea t No - 36)
2 1 9	8653 /202 2	24.02 .2022	ARBA - 17/2 021	LAXMIDHAR MOHANTY	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 23			(S ea t No - 36)

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2 2 0	8654 /202 2	24.02 .2022	ABLA PL- 64/2 022	P. K. DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02- 22			(S ea t No - 36)
2 2 1	8655 /202 2	24.02 .2022	WP (C) - 2906 4/20 21	M.K.PANI	C.O .	COUR T NO. 22	Order Dtd. 2022-02- 23			(S ea t No - 36)
2 2 2	8656 /202 2	24.02 .2022	BLAP L- 7823 /202 1	A. K. MOHANTY	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 23			(S ea t No - 36)
2 2 3	8657 /202 2	24.02 .2022	WP (C) - 2906 4/20 21	M.K.MOHANT Y	C.O .	COUR T NO. 22	Order Dtd. 2022-02- 23			(S ea t No - 36)
2 2 4	8658 /202 2	24.02 .2022	BLAP L- 7817 /202 1	ASHUTOSH MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022-02- 23			(S ea t No - 36)
2 2 5	8659 /202 2	24.02 .2022	WP (C) - 2906 4/20 21	M. BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-02- 23			(S ea t No - 36)
2 2 6	8660 /202 2	24.02 .2022	BLAP L- 7819 /202 1	H. K. PATRA	C.O .	COUR T NO. 11	Order Dtd. 2022-02- 23			(S ea t No - 36)
2 2 7	8661 /202 2	24.02 .2022	WP (C) - 4010	N.MALLICK	C.O .	COUR T NO.	Order Dtd. 2022-02-			(S ea t

			2/20 21			25	23			No - 36)
2 2 8	8662 /202 2	24.02 .2022	WP (C) - 2789 /202 2	P.N.NAYAK	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 23		WRIT BRAN CH-1	(S ea t No - 1)
2 2 9	8663 /202 2	24.02 .2022	WP (C) - 2785 /202 2	P.N.NAYAK	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 23		WRIT BRAN CH-1	(S ea t No - 1)
2 3 0	8664 /202 2	24.02 .2022	WP (C) - 5314 /202 2	J.SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 23		WRIT BRAN CH-3	(S ea t No - 13)
2 3 1	8665 /202 2	24.02 .2022	BLAP L- 6238 /202 1	H. K. DASH	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 23			(S ea t No - 13)
2 3 2	8666 /202 2	24.02 .2022	BLAP L- 6239 /202 1	HAREKRUSHN A DASH	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 23			(S ea t No - 13)
2 3 3	8667 /202 2	24.02 .2022	BLAP L- 6282 /202 1	HAREKRUSHN A DASH	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 23			(S ea t No - 13)
2 3 4	8668 /202 2	24.02 .2022	BLAP L- 9030 /202 1	SAILENDRA BISWAL	C.O .	COUR T NO. 11	Order Dtd. 2022-02- 23			(S ea t No - 13)
2 3	8669 /202	24.02 .2022	CRLR EV-	B.P. TUNGA	C.O .	COUR T	Order Dtd.		CRIM INAL	(S ea

5	2		889/ 2019			NO. 2	2022-02- 23		REVI SION	t No - 1)
2 3 6	8670 /202 2	24.02 .2022	CRLA - 636/ 2020	ASWINI KUMAR MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2022-02- 23			(S ea t No - 1)
2 3 7	8671 /202 2	24.02 .2022	CRLA - 229/ 2021	L. ACHARI	C.O .	COUR T NO. 6	Order Dtd. 2022-02- 23			(S ea t No - 1)
2 3 8	8672 /202 2	24.02 .2022	WPC (OAC) - 2722 /201 2	M/S H.N. MOHAPATRA	C.O .	COUR T NO. 22	Order Dtd. 2022-02- 23			(S ea t No - 1)
2 3 9	8673 /202 2	24.02 .2022	CRLA - 312/ 2021	SARAT KUMAR JENA	C.O .	COUR T NO. 23	Order Dtd. 2022-02- 23			(S ea t No - 1)
2 4 0	8674 /202 2	24.02 .2022	WPC (OAC) - 1713 /201 2	G.SUNDARA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02- 22			(S ea t No - 1)
2 4 1	8675 /202 2	24.02 .2022	CMP- 326/ 2019	B.DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 23			(S ea t No - 1)
2 4 2	8676 /202 2	24.02 .2022	ABLA PL- 1561 0/20 21	AJIT KUMAR SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-02- 23			(S ea t No - 1)
2 4 3	8677 /202 2	24.02 .2022	WP (C))- 3897 /202 2	R.K.MOHAPA TRA	C.O .	COUR T NO. 22	Order Dtd. 2022-02- 23	WRIT BRAN CH-3		(S ea t No - 33)

2444	8678 /2022	24.02 .2022	CRLM C- 2002 /2021	B. P. BAHALI	C.O .	COUR T NO. 11	Order Dtd. 2022-02- 22		(S ea t No - 33)
2445	8679 /2022	24.02 .2022	WP (C) - 4861 /2022	P.K.LENKA	C.O .	COUR T NO. 22	Order Dtd. 2022-02- 23		(S ea t No - 33)
2446	8680 /2022	24.02 .2022	WPC (OAC) - 2464 /2012	TAPAN SWAIN	C.O .	COUR T NO. 22	Order Dtd. 2022-02- 23		(S ea t No - 33)
2447	8681 /2022	24.02 .2022	WP (C) - 4770 /2022	J.PRADHAN	C.O .	COUR T NO. 22	Order Dtd. 2022-02- 23		(S ea t No - 33)
2448	8682 /2022	24.02 .2022	WP (C) - 5286 /2022	ANIMA KUMARI DEI	C.O .	COUR T NO. 22	Order Dtd. 2022-02- 23		(S ea t No - 33)
2449	8683 /2022	24.02 .2022	CONT C- 7026 /2021	R.K.SARANG I	C.O .	COUR T NO. 22	Order Dtd. 2022-02- 23		(S ea t No - 33)
2450	8684 /2022	24.02 .2022	WP (C) - 2081 4/2019	A. K. JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 22		(S ea t No - 33)
2451	8685 /2022	24.02 .2022	CRLA - 650/ 2021	DEBASHREE PARIDA	C.O .	COUR T NO. 6	Order Dtd. 2022-02- 22		(S ea t No

										- 33)
2 5 2	8686 /202 2	24.02 .2022	BLAP L- 9795 /201 9	A. K. MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2022-02- 22			(S ea t No - 33)
2 5 3	8687 /202 2	24.02 .2022	ABLA PL- 1289 5/20 20	MANAS RANJAN SAHOO	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 22			(S ea t No - 33)
2 5 4	8688 /202 2	24.02 .2022	ABLA PL- 1290 4/20 20	R. R. NAYAK	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 22			(S ea t No - 33)
2 5 5	8689 /202 2	24.02 .2022	ABLA PL- 1296 0/20 20	PRASANT KUMAR JENA	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 23			(S ea t No - 33)
2 5 6	8690 /202 2	24.02 .2022	ABLA PL- 1251 2/20 20	M. NAYAK	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 23			(S ea t No - 33)
2 5 7	8691 /202 2	24.02 .2022	ABLA PL- 1251 3/20 20	M. NAYAK	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 23			(S ea t No - 33)
2 5 8	8692 /202 2	24.02 .2022	ABLA PL- 1251 4/20 20	M. NAYAK	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 23			(S ea t No - 33)
2	8693	24.02	ABLA	M. NAYAK	C.O	COUR	Order			(S

59	/2022	.2022	PL-12515/2020		.	T NO. 25	Dtd. 2022-02-23			eat No - 33)
260	8694/2022	24.02.2022	ABLA PL-12516/2020	M. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-02-23			(S eat No - 33)
261	8695/2022	24.02.2022	WP (C)-17782/2014	G.SUNDARA	C.O.	COURT NO. 16	Order Dtd. 2022-02-23			(S eat No - 33)
262	8696/2022	24.02.2022	ABLA PL-218/2020	S. K. SINGH	GEN ERA L		Order Dtd. 2022-02-08			(S eat No - 33)
263	8697/2022	24.02.2022	ABLA PL-1451/2022	NIRANJAN ROUT	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(S eat No - 33)
264	8698/2022	24.02.2022	ABLA PL-1463/2022	J. R. NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(S eat No - 33)
265	8699/2022	24.02.2022	ABLA PL-1493/2022	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22	CRIM INAL MISC -3		(S eat No - 18)
266	8700/2022	24.02.2022	ABLA PL-1400/2022	JAYADEBA BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(S eat No - 33)

										18)
267	8701 /2022	24.02 .2022	ABLA PL-1402 /2022	MANAS RANJAN SAHOO	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(Seat No - 18)
268	8702 /2022	24.02 .2022	ABLA PL-1409 /2022	GOPAL PRASAD JENA	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(Seat No - 18)
269	8703 /2022	24.02 .2022	ABLA PL-1410 /2022	B. BEHERA	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(Seat No - 18)
270	8704 /2022	24.02 .2022	ABLA PL-1415 /2022	SARAT DASH	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-02-22	CRIMINAL MISC -3		(Seat No - 18)
271	8705 /2022	24.02 .2022	ABLA PL-1432 /2022	M. R. BARIK	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(Seat No - 18)
272	8706 /2022	24.02 .2022	ABLA PL-1433 /2022	S. S. PATTNAIK	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(Seat No - 18)
273	8707 /2022	24.02 .2022	ABLA PL-1441 /2022	J. D. MUDULI	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(Seat No - 18)
277	8708 /2022	24.02 .2022	ABLA PL-	L.C. BEHERA	C.O .	COURT	Order Dtd.			(Seat

4	2		1443 /202 2			NO. 9 OLD	2022-02- 22			t No - 18)
2 7 5	8709 /202 2	24.02 .2022	ABLA PL- 1444 /202 2	L.C. BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02- 22			(S ea t No - 18)
2 7 6	8710 /202 2	24.02 .2022	ABLA PL- 1445 /202 2	L.C. BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02- 22			(S ea t No - 18)
2 7 7	8711 /202 2	24.02 .2022	ABLA PL- 1446 /202 2	SAILENDRA BISWAL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02- 22			(S ea t No - 18)
2 7 8	8712 /202 2	24.02 .2022	ABLA PL- 1447 /202 2	JAYADEBA BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02- 22		CRIM INAL MISC -3	(S ea t No - 18)
2 7 9	8713 /202 2	24.02 .2022	ABLA PL- 1450 /202 2	N. C. SINHA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02- 22		CRIM INAL MISC -3	(S ea t No - 18)
2 8 0	8714 /202 2	24.02 .2022	ABLA PL- 1393 /202 2	JYOTI PRAKASH KAR	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02- 22			(S ea t No - 18)
2 8 1	8715 /202 2	24.02 .2022	ABLA PL- 1452 /202 2	M. R. SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02- 22			(S ea t No - 18)

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282	8716 /2022	24.02 .2022	ABLA PL- 1454 /2022	PRASANJIT BEHERA	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-02- 22		(S ea t No - 18)
283	8717 /2022	24.02 .2022	ABLA PL- 1462 /2022	LAMBODOR ACHARI	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-02- 22	CRIM INAL MISC -3	(S ea t No - 18)
284	8718 /2022	24.02 .2022	ABLA PL- 1486 /2022	P. K. MISHRA	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-02- 22		(S ea t No - 18)
285	8719 /2022	24.02 .2022	ABLA PL- 1647 /2022	P. K. MISHRA	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-02- 22	CRIM INAL MISC -3	(S ea t No - 9)
286	8720 /2022	24.02 .2022	ABLA PL- 1464 /2022	BIJAY KUMAR DALEI	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-02- 22		(S ea t No - 9)
287	8721 /2022	24.02 .2022	ABLA PL- 1465 /2022	SANJIB KUMAR BHANJADEO	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-02- 22		(S ea t No - 9)
288	8722 /2022	24.02 .2022	ABLA PL- 1466 /2022	NIRANJAN SAHOO	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-02- 22		(S ea t No - 9)
289	8723 /2022	24.02 .2022	ABLA PL- 1469 /2022	MANAS RANJAN SAHOO	C.O .	COURT NO. 9 OLD	Order Dtd. 2022-02- 22		(S ea t No - 9)
2	8724	24.02	ABLA	T. R. DAS	C.O	COUR	Order		(S

90	/2022	.2022	PL-1473/2022		.	T NO. 9 OLD	Dtd. 2022-02-22			ea t No - 9)
291	8725/2022	24.02.2022	ABLA PL-1474/2022	HAREKRUSHNA DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(S ea t No - 9)
292	8726/2022	24.02.2022	ABLA PL-1475/2022	NIRANJAN HARICHANDAN	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(S ea t No - 9)
293	8727/2022	24.02.2022	ABLA PL-1479/2022	PRADIPTA BEURA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(S ea t No - 9)
294	8728/2022	24.02.2022	ABLA PL-1481/2022	M. D. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(S ea t No - 9)
295	8729/2022	24.02.2022	ABLA PL-1482/2022	M. NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(S ea t No - 9)
296	8730/2022	24.02.2022	ABLA PL-1483/2022	M. NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(S ea t No - 9)
297	8731/2022	24.02.2022	ABLA PL-1484/2022	BHABAGRAHI DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(S ea t No - 9)
298	8732/2022	24.02.2022	ABLA PL-1488/2022	BHABAGRAHI DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(S ea t No - 9)

299	8733 /202 2	24.02 .2022	ABLA PL- 1490 /202 2	M. N. MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02- 22			(S ea t No - 9)
300	8734 /202 2	24.02 .2022	ABLA PL- 1494 /202 2	PRASANJIT BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02- 22			(S ea t No - 9)
301	8735 /202 2	24.02 .2022	ABLA PL- 1495 /202 2	BYOMAKESH TRIPATHY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02- 22			(S ea t No - 9)
302	8736 /202 2	24.02 .2022	ABLA PL- 1499 /202 2	PRASANJIT BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02- 22			(S ea t No - 9)
303	8737 /202 2	24.02 .2022	ABLA PL- 296/ 2021	NANDA KISHORE ROUT	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02- 22			(S ea t No - 9)
304	8738 /202 2	24.02 .2022	ABLA PL- 296/ 2021	B. B. ROUT	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02- 22			(S ea t No - 9)
305	8739 /202 2	24.02 .2022	ABLA PL- 1251 7/20 20	M. NAYAK	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 23			(S ea t No - 9)
306	8740 /202 2	24.02 .2022	TRP (C)- 30/2 022	MANAS RANJAN SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 11		M.J. C.	(S ea t No - 1)
307	8741 /202 2	24.02 .2022	TRP (C)- 448/ 2021	C. R. NAYAK	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 18		M.J. C.	(S ea t No - 1)

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308	8742/2022	24.02.2022	ABLA PL-1388/2022	BICHITRA NARAYAN SATAPATHY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(Seat No - 1)
309	8743/2022	24.02.2022	ABLA PL-1385/2022	JAYADEBA BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(Seat No - 1)
310	8744/2022	24.02.2022	ABLA PL-1476/2022	K. C. PANDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(Seat No - 1)
311	8745/2022	24.02.2022	ABLA PL-1382/2022	A. K. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(Seat No - 1)
312	8746/2022	24.02.2022	ABLA PL-1382/2022	M. R. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(Seat No - 1)
313	8747/2022	24.02.2022	ABLA PL-1375/2022	CHEERA RANJAN SATAPATHY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22	CRIMINAL MISC -3		(Seat No - 14)
314	8748/2022	24.02.2022	ABLA PL-1374/2022	CHEERA RANJAN SATAPATHY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(Seat No - 14)
315	8749/2022	24.02.2022	ABLA PL-1351/2022	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22			(Seat No - 14)
3	8750	24.02	ABLA	M. R.	C.O	COUR	Order			(S

16	/2022	.2022	PL-1307/2022	ROUTRAY	.	T NO. 9 OLD	Dtd. 2022-02-22			eat No - 14)
317	8751/2022	24.02.2022	ABLA PL- 1227/2022	B. B. ROUTRAY	C.O.	COUR T NO. 9 OLD	Order Dtd. 2022-02-22			(S ea t No - 14)
318	8752/2022	24.02.2022	ABLA PL- 2940/2021	RAHUL SETHI	C.O.	COUR T NO. 1	Order Dtd. 2022-02-22			(S ea t No - 14)
319	8753/2022	24.02.2022	ABLA PL- 2524/2021	J. PRADHAN	C.O.	COUR T NO. 1	Order Dtd. 2022-02-22			(S ea t No - 14)
320	8754/2022	24.02.2022	ABLA PL- 1182/2022	B.P. TUNGA	C.O.	COUR T NO. 9 OLD	Order Dtd. 2022-02-21			(S ea t No - 14)
321	8755/2022	24.02.2022	ABLA PL- 1179/2022	B.P. TUNGA	C.O.	COUR T NO. 9 OLD	Order Dtd. 2022-02-21			(S ea t No - 14)
322	8756/2022	24.02.2022	BLAP L- 882/ 2022	NIRANJAN ROUT	C.O.	COUR T NO. 11	Order Dtd. 2022-02-23		CRIM INAL MISC -3	(S ea t No - 14)
323	8757/2022	24.02.2022	CRLM C- 50/2 022	S.K.SINGH	C.O.	COUR T NO. 6	Order Dtd. 2022-02-23			(S ea t No - 14)

324	8758/2022	24.02.2022	ABLA PL-10547/2020	K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-02-23			(Seat No - 4)
325	8759/2022	24.02.2022	CRLM C-72/2022	DEBASIS SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-23			(Seat No - 4)
326	8760/2022	24.02.2022	CRLM C-88/2022	S. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-23			(Seat No - 4)
327	8761/2022	24.02.2022	ABLA PL-13412/2020	KAILASH CHANDRA SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-02-23			(Seat No - 4)
328	8762/2022	24.02.2022	BLAP L-9347/2021	G C JENA	C.O.	COURT NO. 11				(Seat No - 4)
329	8763/2022	24.02.2022	RSA-232/2004	T NANDA	GENERAL		Order Dtd. 2007-03-23		SECOND APPEAL	(Seat No - 4)
330	8764/2022	24.02.2022	BLAP L-7853/2021	J.R. NAYAK	C.O.	COURT NO. 25				(Seat No - 4)
331	8765/2022	24.02.2022	OJC-1765/1997	R.CH.ROUT	GENERAL		Order Dtd. 2015-01-16		WRIT BRANCH-3	(Seat No - 33)
332	8766/2022	24.02.2022	WA-292/2014	H.K.MALLICK	GENERAL		Order Dtd. 2019-02-25		M.J.C.	(Seat No -)

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333	8767/2022	24.02.2022	WPC (OAC) - 3916/2011	R.CH.ROUT	GENERAL		Order Dtd. 2022-02-15			(Seat No - 1)
334	8768/2022	24.02.2022	WPC (OAC) - 3915/2011	R.CH.ROUT	GENERAL		Order Dtd. 2022-02-15			(Seat No - 1)
335	8769/2022	24.02.2022	WP (C) - 22970/2014	P CH DAS	GENERAL		Order Dtd. 2022-02-10			(Seat No - 1)
336	8770/2022	24.02.2022	WPC (OAC) - 1025/2011	M.R.BARIK	GENERAL		Order Dtd. 2022-02-10			(Seat No - 1)
337	8771/2022	24.02.2022	CMP-867/2018	MD.ABID	GENERAL		Order Dtd. 2021-11-24	WITH 15/12/2021	WRIT BRANCH-8	(Seat No - 39)
338	8772/2022	24.02.2022	ABLA PL-12933/2021	G.SAHOO	GENERAL		Order Dtd. 2021-11-01			(Seat No - 39)
339	8773/2022	24.02.2022	ABLA PL-12781/2019	P.K.LENKA	GENERAL		Order Dtd. 2021-08-26			(Seat No - 39)
340	8774/2022	24.02.2022	BLAP L-7863/2021	PRATAP SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-02-23			(Seat No - 39)

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3 4 1	8775 /202 2	24.02 .2022	WP (C))- 1933 8/20 14	P CH DAS	GEN ERA L		Order Dtd. 2022-02- 15			(S ea t No - 39)
3 4 2	8776 /202 2	24.02 .2022	CONT C- 7359 /202 1	K.K.NATH	GEN ERA L		Order Dtd. 2022-02- 07			(S ea t No - 39)
3 4 3	8777 /202 2	24.02 .2022	CRLR EV- 59/2 022	H. K. MOHANTA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02- 23	CRIM INAL REVI SION		(S ea t No - 1)
3 4 4	8778 /202 2	24.02 .2022	CRLM C- 2278 /201 9	LAXMIDHAR MOHANTY	GEN ERA L		Order Dtd. 2022-02- 15	CRIM INAL MISC -3		(S ea t No - 18)
3 4 5	8779 /202 2	24.02 .2022	WP (C))- 4947 /202 2	N SAHOO	GEN ERA L		Order Dtd. 2022-02- 18	WRIT BRAN CH-6		(S ea t No - 26)
3 4 6	8780 /202 2	24.02 .2022	WP (C))- 2809 /200 5	A.DAS	GEN ERA L		Order Dtd. 5000-01- 01			(S ea t No - 26)
3 4 7	8781 /202 2	24.02 .2022	BLAP L- 1066 8/20 21	S BISWAL	GEN ERA L		Order Dtd. 2022-02- 17			(S ea t No - 26)
3 4 8	8782 /202 2	24.02 .2022	WP (C))- 2736 7/20	S.C.DAS	GEN ERA L		Order Dtd. 2021-12- 21Judgem			(S ea t No

			20				ent Dtd. 2021-12-21,			-26)
349	8783 /2022	24.02 .2022	ABLA PL- 2768 /2021	JJ PRADHAN	GENERAL		Order Dtd. 2022-02-15			(Seat No - 26)
350	8784 /2022	24.02 .2022	ABLA PL- 1948 5/2019	L ACHARIYA	GENERAL		Order Dtd. 2021-11-22			(Seat No - 26)
351	8785 /2022	24.02 .2022	OJC- 1740 4/1997	D.J. NAYAK	GENERAL		Petition Annexure ,		WRIT BRANCH-4	(Seat No - 27)
352	8786 /2022	24.02 .2022	ABLA PL- 1470 /2022	R.K.BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-22		CRIMINAL MISC-3	(Seat No - 18)
353	8787 /2022	24.02 .2022	WP(C))- 2333 5/2010	N.C.SINHA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(Seat No - 18)
354	8788 /2022	24.02 .2022	WP(C))- 1332 /2016	ASHUTOSH MOHANTY	GENERAL		Order Dtd. 2021-12-06			(Seat No - 18)
355	8789 /2022	24.02 .2022	WP(C))- 1330 /2016	ASHUTOSH MOHANTY	GENERAL		Order Dtd. 2021-12-06			(Seat No - 18)
3	8790	24.02	WP(C)	R.BEHERA	GEN		Order			(S

56	/2022	.2022) - 2550 9/2021		ERAL		Dtd. 2021-09-08			eat No - 18)
357	8791 /2022	24.02 .2022	BLAP L- 7879 /2021	R. K. BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-02-23			(Seat No - 18)
358	8792 /2022	24.02 .2022	FAO- 220/ 2021	K. C. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-02-22	MISC . APPEAL SEC.		(Seat No - 1)
359	8793 /2022	24.02 .2022	FAO- 229/ 2021	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-02-21			(Seat No - 1)
360	8794 /2022	24.02 .2022	FAO- 229/ 2021	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-02-21			(Seat No - 1)
361	8795 /2022	24.02 .2022	FAO- 53/2 022	R. K. MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2022-02-22	MISC . APPEAL SEC.		(Seat No - 1)
362	8796 /2022	24.02 .2022	MACA - 811/ 2016	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-02-07			(Seat No - 1)
363	8797 /2022	24.02 .2022	MACA - 811/ 2016	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-02-07			(Seat No - 1)
364	8798 /2022	24.02 .2022	BLAP L- 1137 6/20	RAHUL SETHI	C.O.	COURT NO. 2	Order Dtd. 2022-01-27			(Seat No

			21			OLD				- 1)
3 6 5	8799 /202 2	24.02 .2022	BLAP L- 7099 /202 1	J. R. NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02- 23			(S ea t No - 1)
3 6 6	8800 /202 2	24.02 .2022	MACA - 894/ 2019	A.MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-02- 22			(S ea t No - 1)
3 6 7	8801 /202 2	24.02 .2022	BLAP L- 7875 /202 1	JAGANNATH KAMILA	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 23			(S ea t No - 1)
3 6 8	8802 /202 2	24.02 .2022	BLAP L- 7835 /202 1	S. S. BISWAL	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 23			(S ea t No - 1)
3 6 9	8803 /202 2	24.02 .2022	MACA - 585/ 2020	P.K.LENKA	C.O .	COUR T NO. 22	Order Dtd. 2022-02- 22			(S ea t No - 1)
3 7 0	8804 /202 2	24.02 .2022	BLAP L- 7833 /202 1	S. S. BISWAL	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 23			(S ea t No - 1)
3 7 1	8805 /202 2	24.02 .2022	BLAP L- 7834 /202 1	S. S. BISWAL	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 23			(S ea t No - 1)
3 7 2	8806 /202 2	24.02 .2022	MACA - 585/ 2020	A.K.JENA	C.O .	COUR T NO. 22	Order Dtd. 2022-02- 22			(S ea t No - 1)
3 7 3	8807 /202 2	24.02 .2022	BLAP L- 7848	BALARAM SINGH	C.O .	COUR T NO.	Order Dtd. 2022-02-			(S ea t

			/202 1			25	23			No - 1)
3 7 4	8808 /202 2	24.02 .2022	BLAP L- 7864 /202 1	H. K. PATRA	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 23			(S ea t No - 1)
3 7 5	8809 /202 2	24.02 .2022	MACA - 72/2 020	SARAT SWAIN	C.O .	COUR T NO. 8	Order Dtd. 2022-02- 21			(S ea t No - 1)
3 7 6	8810 /202 2	24.02 .2022	WP (C)- 1716 3/20 20	B.K.DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 23			(S ea t No - 1)
3 7 7	8811 /202 2	24.02 .2022	BLAP L- 7868 /202 1	H. K. PATRA	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 23			(S ea t No - 1)
3 7 8	8812 /202 2	24.02 .2022	MACA - 72/2 020	RAJAT DAS	C.O .	COUR T NO. 8	Order Dtd. 2022-02- 21			(S ea t No - 1)
3 7 9	8813 /202 2	24.02 .2022	BLAP L- 7840 /202 1	PRATAP KUMAR BARIK	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 23			(S ea t No - 1)
3 8 0	8814 /202 2	24.02 .2022	WP (C)- 1186 8/20 21	G.ROUT	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 23	WRIT BRAN CH-7		(S ea t No - 5)
3 8 1	8815 /202 2	24.02 .2022	WP (C)- 3511 /201 4	N ROUT	GEN ERA L		Order Dtd. 2019-03- 26	WRIT BRAN CH-4		(S ea t No - 27)
3	8816	24.02	WP (C	B.K.LENKA	C.O	COUR	Order		WRIT	(S

82	/2022	.2022)-11868/2021		.	T NO. 1	Dtd. 2022-02-23		BRANCH-7	eat No-5)
383	8817/2022	24.02.2022	WP(C)-31399/2020	BIJAY KUMAR DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-23			(Seat No-5)
384	8818/2022	24.02.2022	MACA-798/2020	S. B. DAS	C.O.	COURT NO. 23	Order Dtd. 2022-02-21			(Seat No-5)
385	8819/2022	24.02.2022	ARBA-10/2019	R.K.MOHABH OI	C.O.	DR (J)	Order Dtd. 2022-02-23			(Seat No-5)
386	8820/2022	24.02.2022	WPC(OAC)-2455/2017	P.K.MALLIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-23			(Seat No-5)
387	8821/2022	24.02.2022	WPC(OAC)-1996/2015	R.K. OJHA	C.O.	COURT NO. 22	Order Dtd. 2022-02-23			(Seat No-5)
388	8822/2022	24.02.2022	WP(C)-29684/2011	J.SAHOO	C.O.	COURT NO. 3	Order Dtd. 2022-02-23			(Seat No-5)
389	8823/2022	24.02.2022	WP(C)-13977/2009	A K PANI	GENERAL		Order Dtd. 2013-08-12	17.8.2013,20.8.13,22.8.13,31.5.12TO3.8.12, 21.5.12	WRIT BRANCH-6	(Seat No-26)
390	8824/2022	24.02.2022	MACA-798/2020	R. K. MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2022-02-21			(Seat No-)

										26)
391	8825/2022	24.02.2022	CONT C-1342/2021	S.K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-23		CONT EMPT	(Seat No - 1)
392	8826/2022	24.02.2022	WP(C)-2161/2022	R K BARIK	GENERAL		Order Dtd. 2022-02-24			(Seat No - 1)
393	8827/2022	24.02.2022	WP(C)-2162/2022	R K BARIK	GENERAL		Order Dtd. 2022-02-24			(Seat No - 1)
394	8828/2022	24.02.2022	WP(C)-8636/2013	M K RATH	GENERAL		Order Dtd. 2021-12-08			(Seat No - 1)
395	8829/2022	24.02.2022	WP(C)-4171/2022	B.K. SETHI	C.O.	COURT NO. 3	Order Dtd. 2022-02-23		WRIT BRANCH (DIVISION BENCH)	(Seat No - 118)
396	8830/2022	24.02.2022	WP(C)-4171/2022	H.N.MOHAPATRA	C.O.	COURT NO. 3	Order Dtd. 2022-02-23		WRIT BRANCH (DIVISION BENCH)	(Seat No - 118)
397	8831/2022	24.02.2022	WP(C)-3122/2010	A T NAYAK	GENERAL		Order Dtd. 2022-02-17			(Seat No - 118)
398	8832/2022	24.02.2022	WP(C)-4841/2022	K.SAHOO	C.O.	COURT NO. 3	Order Dtd. 2022-02-22			(Seat No

			2			OLD				- 11 8)
3 9 9	8833 /202 2	24.02 .2022	WP (C))- 1145 7/20 10	L MOHANTY	GEN ERA L		Order Dtd. 2022-02- 22			(S ea t No - 11 8)
4 0 0	8834 /202 2	24.02 .2022	WP (C))- 2528 2/20 11	BARUN PRAMALICK	GEN ERA L		Order Dtd. 2021-02- 18			(S ea t No - 11 8)
4 0 1	8835 /202 2	24.02 .2022	WPC (OAC) - 1144 /200 9	UMAKANTA CHHOTRAY	GEN ERA L		Order Dtd. 2022-01- 21			(S ea t No - 11 8)
4 0 2	8836 /202 2	24.02 .2022	WPC (OAC) - 1744 /199 8	T BAG	GEN ERA L		Order Dtd. 2021-10- 30			(S ea t No - 11 8)
4 0 3	8837 /202 2	24.02 .2022	CMP- 192/ 2021	S S JENA	GEN ERA L		Entire Order			(S ea t No - 11 8)
4 0 4	8838 /202 2	24.02 .2022	CMP- 136/ 2022	S S JENA	GEN ERA L		Entire Order			(S ea t No - 11 8)
4 0 5	8839 /202 2	24.02 .2022	OJC- 4526 /199 7	P. K. MISHRA	C.O .		Order Dtd. 2022-02- 22			(S ea t No - 11 8)
4	8840	24.02	WP (C)	K.SAHOO	C.O	COUR	Order			(S

06	/2022	.2022)-1941/2022		.	T NO. 22	Dtd. 2022-02-23			eat No - 118)
407	8841/2022	24.02.2022	WP(C)-2020/2022	P.K.SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-02-23			(S eat No - 118)
408	8842/2022	24.02.2022	WP(C)-4923/2022	H.N.MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2022-02-23			(S eat No - 118)
409	8843/2022	24.02.2022	WP(C)-4928/2022	D.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-02-23			(S eat No - 118)
410	8844/2022	24.02.2022	WP(C)-23519/2012	D.NAYAK	C.O.	COURT NO. 24	Order Dtd. 2022-02-23			(S eat No - 118)
411	8845/2022	24.02.2022	WP(C)-23519/2012	P.K.SWAIN	C.O.	COURT NO. 24	Order Dtd. 2022-02-23			(S eat No - 118)
412	8846/2022	24.02.2022	CMP-137/2019	H.K.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(S eat No - 118)
413	8847/2022	24.02.2022	CRLA-200/2019	M.R.ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2022-02-21		CRIMINAL APPEAL	(S eat No - 118)

										6)
4 1 4	8848 /202 2	24.02 .2022	CMP- 137/ 2019	P.K.NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 22			(S ea t No - 6)
4 1 5	8849 /202 2	24.02 .2022	BLAP L- 8599 /202 0	D.K.NAIK	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 22	CRMI NAL MISC -2		(S ea t No - 10)
4 1 6	8850 /202 2	24.02 .2022	CMP- 798/ 2021	BIKRAM BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-02- 23	WRIT BRAN CH-6		(S ea t No - 35)
4 1 7	8851 /202 2	24.02 .2022	ABLA PL- 2694 /202 0	PRASANTA KUMAR PANDA	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 23			(S ea t No - 35)
4 1 8	8852 /202 2	24.02 .2022	BLAP L- 1128 4/20 21	P.K. DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02- 23			(S ea t No - 35)
4 1 9	8853 /202 2	24.02 .2022	ABLA PL- 1351 /202 2	PRADIP KU SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02- 22			(S ea t No - 35)
4 2 0	8854 /202 2	24.02 .2022	WPC (OAC) - 4083 /201 0	A.KHAN	GEN ERA L		Order Dtd. 2022-02- 07			(S ea t No - 35)
4 2 1	8855 /202 2	24.02 .2022	CONT C- 1429 /202	J. PRADHAN	C.O .	COUR T NO. 3	Order Dtd. 2022-02- 23			(S ea t No

			2			OLD				- 35)
4 2 2	8856 /202 2	24.02 .2022	CONT C- 1293 /202 2	UDAY KUMAR	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 18			(S ea t No - 35)
4 2 3	8857 /202 2	24.02 .2022	BLAP L- 9692 /202 1	YASBANTA DAS	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 24			(S ea t No - 35)
4 2 4	8858 /202 2	24.02 .2022	BLAP L- 1060 6/20 21	A. RANA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02- 24			(S ea t No - 35)
4 2 5	8859 /202 2	24.02 .2022	BLAP L- 1326 /202 2	N.MALLICK	C.O .	COUR T NO. 11	Order Dtd. 2022-02- 24			(S ea t No - 35)
4 2 6	8860 /202 2	24.02 .2022	CRLM P- 304/ 2022	M. R. BARIK	C.O .	COUR T NO. 17	Order Dtd. 2022-02- 24			(S ea t No - 35)
4 2 7	8861 /202 2	24.02 .2022	WP (C)- 1650 /202 2	S.P. SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2022-02- 23			(S ea t No - 35)
4 2 8	8862 /202 2	24.02 .2022	CRLR EV- 345/ 2021	R. R. DAS	C.O .	COUR T NO. 11	Order Dtd. 2022-02- 21	CRIM INAL REVI SION		(S ea t No - 1)
4 2	8863 /202	24.02 .2022	BLAP L-	SRIKANT KUMAR	C.O .	COUR T	Order Dtd.			(S ea

9	2		1056 /202 2	BARIK		NO. 11	2022-02- 24			t No - 1)
4 3 0	8864 /202 2	24.02 .2022	WP (C) - 4101 2/20 21	H N MOHAPATRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02- 23			(S ea t No - 1)

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